

IN THE COURT OF PRINCIPAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU
CAUSE LIST DATED 13.07.2021

II Session 2.45 PM to 5.45 PM	
SL. NO.	ARGUMENTS
1.	MISC. 13/2007
2.	MISC. 67/2013
3.	MISC. 75/2013
4.	FDP 1/2016
ORDERS	
5.	O.S. 505/2019
HEARING	
6.	O.S. 483/2021
SUMMONS	
7.	FDP. 03/2019
8.	O.S. 541/2021
HEARING	
9.	O.S. 1019/2007
10.	O.S. 2205/2007
11.	O.S. 947/2013
12.	O.S. 1267/2013
13.	O.S. 1405/2013
14.	MISC. 105/2013
15.	O.S. 1707/2013
16.	O.S. 253/2014
17.	O.S. 371/2014
18.	O.S. 385/2014
19.	O.S. 387/2014
20.	O.S. 401/2014
21.	O.S. 535/2014

Sd/-
Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

2. P.O. is on training on morning session, therefore cases will be

IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU
CAUSE LIST DATED: 13.07.2021

IST SESSION AT 11 AM	IIND SESSION AT 2.45 PM
SUMMONS	EVIDENCE
1. O.S. 1392/2018	21. O.S. 40/2010
2. Mis.41/2019	21. O.S. 288/2010
3. O.S. 262/2021	22. O.S. 318/2012
4. O.S. 266/2021	23. O.S. 388/2012
5. O.S. 268/2021	24. Mis. 18/2013
6. O.S. 248/2021	25. O.S. 328/2014
7. O.S. 818/2021	26. O.S. 810/2015
HEARING	27. O.S. 556/2017
8.O.S.1574/2012	28. O.S. 860/2017
9.O.S.1576/2012	30. O.S.32/2018
10.O.S.1582/2012	31. O.S. 134/2018
11.O.S.1584/2012	32. O.S. 188/2018
12.O.S.1266/2016	33. O.S. 1280/2018
13.O.S.1268/2016	34. O.S. 1218/2011
14. O.S.280/2019	35. O.S. 664/2012
15. O.S. 424/2019	36. O.S. 740/2020
16. O.S.426/2019	37. O.S. 962/2019 (ARGUMENTS)
17. O.S. 428/2019	(OBJECTIONS)
18. O.S.320/2020	38. O.S.664/2010
19.EX.22/2015	39. O.S.888/2017
20. O.S.1086/2020 (OBJECTIONS)	40. O.S.968/2020

Sd/-
C/c. I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU
CAUSE LIST DATED: 13.07.2021

I ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P.M
STEPS	DEFENCE EVIDENCE
1. FDP 2/2020	21. O.S. 254/2002
SUMMONS	22. O.S. 1664/2014
2. O.S. 1384/2011	23. O.S. 174/2015
3. O.S. 132/2021	24. O.S. 1222/2017
4. O.S. 534/2021	25. O.S. 750/2018
5. O.S. 540/2021	AWAIT SUMMON/NOTICE
HEARING	26. O.S. 912/2008
6. EX 17/2013	27. Misc. 5/2019
7. O.S. 1118/2016	ARGUMENTS
8. O.S. 1270/2016	28. O.S. 1430/2012
9. O.S. 304/2021	29. O.S. 656/2013
10. O.S. 492/2021	30. O.S. 1556/2013
EVIDENCE	31. O.S. 456/2016
11. O.S. 1274/2005	32. O.S. 1116/2019
12. O.S. 824/2013	ORDERS
13. O.S. 1234/2013	33. O.S. 1444/2008
14. O.S. 774/2015	34. O.S. 1320/2014
15. O.S. 884/2015	35. O.S. 882/2015
16. O.S. 1032/2015	36. Misc. 47/2016
17. O.S. 1436/2015	37. O.S. 512/2017
18. O.S. 1498/2015	JUDGMENT
19. O.S. 160/2016	38. O.S. 550/2015
20. O.S. 408/2016	39. O.S. 150/2016
	40. O.S. 822/2016

Date: 12.07.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

**III ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU CAUSE LIST DATED 13-07-2021**

Morning - Sessions

HEARING

1	O.S. 199/2012
2	O.S. 555/2015
3	O.S. 177/2018

ARGUMENTS

4	O.S. 933/2009 to 937/2009
5	O.S. 277/2010
6	O.S. 1003/2012
7	O.S. 639/2016
8	O.S. 1083/2016
9	O.S. 547/2018

EVIDENCE

10	O.S. 939/2009
11	O.S. 157/2011
12	O.S. 1193/2012
13	O.S. 1523/2012
14	O.S. 443/2013
15	O.S. 563/2013
16	O.S. 1557/2013
17	O.S. 1643/2013
18	O.S. 1683/2013
19	O.S. 1725/2013
20	O.S. 409/2014
	O.S. 753/2020

O.S. 41/2012

Afternoon - Sessions

EVIDENCE

1	O.S. 947/2014
2	O.S. 1051/2014
3	O.S. 1345/2014
4	O.S. 1431/2014
5	O.S. 1545/2014
6	O.S. 1729/2014
7	O.S. 175/2015
8	O.S. 451/2015
9	O.S. 965/2015
10	O.S. 1081/2015
11	O.S. 1319/2015

OBJECTIONS

12	O.S. 1427/2019
13	O.S. 1565/2019
14	O.S. 861/2020 (Call on)

ORDERS

15	O.S. 493/2012
16	O.S. 561/2015
17	O.S. 657/2016
18	O.S. 801/2019

JUDGEMENT

19	O.S. 377/2017
20	O.S. 1373/2019

Sd/-
III Additional Civil Judge,
Bengaluru Rural District,
Bengaluru
